Strengthening of Penal Provisions Against Exporters Violating Quality Standards

2751. SHRI KRISHNA KUMAR BIRLA: Will the Minister of COMMERCE be pleased to state;

- (a) whether Government propose to strengthen penal provisions against the exporters violating contracted quality standards for exports;
- (b) if so, whether the DGFT have received complaints against exporters sending sub-standard quality products; and
- (c) if so, the names of exporters against whom complaints were received by Government during the last 5 years alongwith the action contemplated by Government in such cases?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH):
(a) Adequate penal provisions already exist under the Foreign Trade (Development and Regulation) Act, 1992 and the Rules made there under to deal with such violations by the exporters.

(b) and (c) As per information available about 400 quality related complaints were received and investigated by Regional Sub-Committees on quality complaints during the last 5 years. Cases received at Hgrs. of DGFT are also referred to Regional Sub-Committee on quality complaints for settlement with foreign buyer amicably. In those cases where the dispute cannot be settled amicably and Indian exporters are found to be at fault, the cases are further investigated and adjudicated and penal action taken against erring exporters under the Foreign Trade (Development & Regulation) Act, 1992 and the Rules made thereunder for imposing fiscal suspension/cancellation penalities. I.E.C. numbers etc. A list of exporters where such penal action was taken or is proposed to be taken is annexed as statement.

Statement

S.No. Party's Name 1. M/s Sufco Exports, Bombay Bombay 2. M/s Art Jewellers. Bombay 3 M/s Shivnath Rai Narain (I) Co., N. Delhi 4. M/s Billa Enterprises, Punjab 5. M/s King Fisheries, Kollam, Kerala Mikes International. 6. M/s Bangalore 7. M/s Perl Food Products, Cochin M/s Trinity Trading, Cochin 8. M/s Nekkanti Sea Foods. Vishakapatnam M/s Lark Exports, Kanpur 9. Capithan Exporting Co. Killam, Kerala 10. M/s International Creative Foods 11. Ltd., Visakhapatnam 12. M/s Chandella Emporium, Khajuraho (M.P.) 13. M/s Amusar Imped (P) Ltd., Calcutta 14. M/s India Produce co., Calcutta 15. M/s Dophin International, New Delhi 16. M/s Deepak International, Ludhiana. 17. M/s Rosh Exports, Bombay 18. M/s Dhominal Ramchand. New Delhi 19. M/s Shah Carpets, Agra 20. M/s K.K. Rubber co. (India) P. Ltd., N. Delhi M/s Eicher Coorcarch Ltd. 21. New Delhi M/s Expo Universal, Calcutta 22. M/s Bensen Carpets, Agra 23. 24. M/s Rattan Exports & Inds (P) Ltd. 25. M/s Linkers International,

New Delhi

New Delhi

26.

27.

M/s Eastern Electronics.

M/s Muchhala N.V. Bombay

S.No. Party's Name

- 28. M/s S.M. Dyechem Ltd. Bombay/ Bhopal
- 29. M/s Super House Ltd. N. Delhi/ Kanpur
- 30. M/s Wasan & Co., New Delhi
- 31. M/s Man Aluminium Ltd., Indorc/ Bombay
- 32. M/s Next Fashion Creations,
 Bangalore
- 33. M/s Shanta project (P) Ltd., Calcutta
- 34. M/s Iqbal Leathers, (P) Ltd., Jammu/Kanpur
- 35. M/s Farida Shoes Ltd., Madras
- M/s M.M. Rubber Co. Ltd., Madras
- 37. M/s Krishna Exports, New Delhi
- 38. M/s Aditya Exports, Bombay
- 39. M/s Jewal Home, Agra
- 40. M/s Oberoi Exports, New Delhi
- 41. M/s Vecjay Impex
- 42. M/s Transia Industries (P) Ltd., New Delhi
- 43. M/s Metro Exporters, Bombay
- 44. M/s M.M. Exports, New Delhi
- 45. M/s Aloke Enterprises, Bombay
- 46. M/s Thaper Foods Ltd., Ludhiana
- 47. M/s Savoury Foods, Cochin
- 48. M/s Paras Exports (India)
- 49. M/s Chirmi Creation Jaipur
- 50. M/s Modern Equipment Compnay, Ambala
- 51. M/s Perfect Latex Pvt. Ltd., Delhi
- 52. M/s Eagle Fashion, Delhi

देश में चीनी मिलें

2752. श्री रामजीलाल: क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश में कुल कितनी चीनी मिलें है और उनमें से इस समय कितनी मिलें चल रही हैं;
- (ख) बन्द चीनी मिलों को पुनः चलाने के लिये सरकार द्वारा क्या कदम उठाये गये हैं;
- (ग) क्या सरकार का हरियाणा में विद्यामान चीनी मिलों की क्षमता में वृद्धि करने का भी विचार है; और
 - (घ) यदि हां, तो कब तक?

खाद्य मंत्री तथा नागरिक आपूर्ति उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री देवेन्द्र प्रसाद यादव): (क) 31.7.96 तक देश में 447 संस्थापित चीनी मिलों थी, जिसमें से 415 चीनी मिलों में चीनी वर्ष 1995-96 (अक्तूबर-सितम्बर) के दौरान उत्पादन हो रहा था।

to Questions

- (ख) चीनी मिलों को स्वयं ही पुनर्स्थापन/आधुनीकीकर्ण की योजनाएं तैयार करनी होती है। ऐसी है तथा सम्बद्ध संस्थानों से स्वीकृत करानी होती है। ऐसी पुनर्स्थापन/आधुनीकीकरण योजनाओं के लिए चीनी विकास निधि से रियायती ब्याज दर पर वित्तीय सहायता भी उपलब्ध है, वशर्ते निर्दिष्ट शर्तों को पूरा किया जाये।
- (ग) तथा (घ) 31.7.96 तक हरियाणा राज्य में 4 चीनी मिलों को अपनी विद्यमान क्षमता में विस्तार हेतु आशय पत्र जारी किए गए हैं।

इस सन्दर्भ में कोई समय सीमा बताना सम्भव नहीं है।

Retraining and Redeployment of Surplus Workers

2753. MAULANA OBAIDULLAH KHAN AZMI: : Will the Minister of LABOUR be pleased to state:

- (a) whether Government have finalised the programme of retraining and redeployment of surplus workers;
- (b) if so, whether Government propose to utilise the funds available with National Renewal Fund for this purpose; and
 - (c) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) (a) to (c) The assistance from National Renewal Fund has been provided for counselling retraining and redeployment of rationalised workers during the year 1993-94 onwards.

In the current year (1996-97) a sum of Rs. 28.50 crores has been earmarked, inter-alia, for counselling retraining and redeployment of rationalised workers.